

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH



O.A.N0.060/000547/2020
Decided on: 14.08.2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Gopal Rai aged 55 years old S/o Shri Balu Rai H.No.
C.S.S. R.I. Jarifa Farm, Campus, Karnal (Haryana) Pin
Code-132001.

... **Applicant**

(BY ADVOCATE : MR. NAVEEN DARYAL)

Versus

1. Union of India through its Secretary, Ministry of Agriculture Research, Govt. of India, 12-Tuglaka Road, New Delhi, Pin Code-110012.
2. Deputy Secretary, Union of India of Agriculture Research, Govt. of India, Krishi Bhawan, New Delhi, Pin Code-110012.
3. Director, Central Soil Salinity Research Institution (ICAR), Distt. Karnal-132001.

.... Respondents



ORDER (ORAL)
HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

The present Original Application (O.A) has been filed by applicant for issuance of direction to the respondents to grant him benefit of financial upgradations under ACP/MACP Scheme w.e.f. 1.1.2006 etc.

2. Heard.

3. Considering the fact that applicant is stated to have submitted a representation, Annexure A-8 which has not yet seen the light of the day, we dispose of this O.A. by directing the addressed quarter to consider and decide the same by passing a speaking and reasoned order in accordance with Rules and Instructions, within a period of 3 months from the date of receipt of a copy of this order, under intimation to the applicant. Needless to mention that we have not given any opinion on the merit of the case. No costs.

**(SANJEEV KAUSHIK)
MEMBER (J)**

**(AJANTA DAYALAN)
MEMBER (A)**

Place: Chandigarh
 Dated: 14.08.2020

HC*